

O.I.H.

GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

STARRED QUESTION NO. *354

TO BE ANSWERED ON DECEMBER 12, 2019

CITIES SELECTED FOR AFFORDABLE HOUSING

NO. *354. SHRI KAPIL MORESHWAR PATIL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of cities selected for construction of affordable houses under various stages of Pradhan Mantri Awas Yojana, State-wise;**
- (b) whether the target to select 100 cities to be included in the first phase of the said yojana has been achieved;**
- (c) if so, the number of housing units constructed or being constructed thereunder in the first phase;**
- (d) whether the Government follows the specific quality norms for the construction of houses; and**
- (e) if so, the details thereof and if not, the reasons therefor along with the remedial measures taken in this regard?**

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE

MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) to (e): A statement is laid on the Table of the Sabha.

STATEMENT

STATEMENT REFERRED TO IN THE LOK SABHA STARRED QUESTION NO. *354 DUE FOR 12.12.2019 REGARDING “CITIES SELECTED FOR AFFORDABLE HOUSING”

(a) to (c): In pursuance of the Government’s vision of “Housing for All” by 2022, Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] since 25.06.2015 for providing assistance to States/Union Territories (UTs) for addressing the housing requirements in urban areas. States/UTs have undertaken demand survey under the scheme for assessing actual demand of housing. The validated demand reported by States/UTs so far is around 112 lakhs.

Based on the project proposals received so far from the States/UTs, a total 96,50,191 houses have been sanctioned in 4510 cities under the Scheme; out of this, 56,36,806 are at various stages of construction and 28,60,468 are completed/delivered. State/UT-wise details of cities covered and houses sanctioned under the scheme are at annexure.

(d) & (e): PMAY(U) guidelines provide that the houses should be designed and constructed to meet the requirement of the structural safety against earthquake, flood, cyclone, landslides etc. conforming to the National Building Code and other relevant Codes of Bureau of Indian Standards.

States/UTs have also been requested to adopt modern, innovative and green technologies and building material for faster and quality construction of houses.

Further, in order to ensure quality of houses sanctioned under the scheme, apart from regular quality checks by Urban Local Bodies (ULBs)/Implementing Agencies (IAs), Third Party Quality Monitoring of all the ongoing projects is also mandatory. Central Sanctioning and Monitoring Committee may also check the quality of the houses being constructed on random basis or houses of specific project through technical institutions. On the basis of quality assurance reports by such agencies and reports of their own technical staff, States and ULBs/IAs take both preventive and curative measures to ensure that standard quality houses and infrastructure are constructed under the scheme.

State/UT-wise details of cities where houses have been sanctioned for construction under PMAY(U).

[as on 2nd December, 2019]

| Sl. No. | Name of the State | Number of Cities | Number of Houses sanctioned* |
|----------------|-------------------|------------------|------------------------------|
| 1 | A&N Island (UT) | 1 | 612 |
| 2 | Andhra Pradesh | 182 | 16,34,748 |
| 3 | Arunachal Pradesh | 29 | 7,230 |
| 4 | Assam | 98 | 96,972 |
| 5 | Bihar | 144 | 3,02,797 |
| 6 | Chandigarh (UT) | 1 | 319 |
| 7 | Chhattisgarh | 165 | 2,54,421 |
| 8 | D&N Haveli (UT) | 1 | 4,298 |
| 9 | Daman & Diu (UT) | 2 | 1,217 |
| 10 | Delhi (NCR) | 5 | 16,300 |
| 11 | Goa | 14 | 771 |
| 12 | Gujarat | 192 | 6,23,626 |
| 13 | Haryana | 86 | 2,66,764 |
| 14 | Himachal Pradesh | 53 | 9,933 |
| 15 | J&K (UT) | 80 | 46,496 |
| 16 | Jharkhand | 45 | 1,97,995 |
| 17 | Karnataka | 276 | 6,24,404 |
| 18 | Kerala | 95 | 1,25,663 |
| 19 | Ladakh (UT) | 2 | 1,777 |
| 20 | Lakshadweep (UT) | - | - |
| 21 | Madhya Pradesh | 384 | 7,69,860 |
| 22 | Maharashtra | 383 | 11,54,764 |
| 23 | Manipur | 27 | 42,823 |
| 24 | Meghalaya | 10 | 4,672 |
| 25 | Mizoram | 23 | 30,259 |
| 26 | Nagaland | 32 | 32,001 |
| 27 | Odisha | 117 | 1,42,460 |
| 28 | Puducherry (UT) | 6 | 13,390 |
| 29 | Punjab | 166 | 79,812 |
| 30 | Rajasthan | 171 | 1,99,126 |
| 31 | Sikkim | 8 | 536 |
| 32 | Tamil Nadu | 719 | 7,35,465 |
| 33 | Telangana | 70 | 2,15,120 |
| 34 | Tripura | 20 | 81,986 |
| 35 | Uttar Pradesh | 677 | 14,53,989 |
| 36 | Uttarakhand | 94 | 39,540 |
| 37 | West Bengal | 132 | 4,08,695 |
| Total:- | | 4,510 | 96,50,191 |

*Including additional 29,350 beneficiaries for which interest subsidy has been released recently to Central Nodal Agencies (CNAs) under Credit Linked Subsidy Scheme (CLSS) of PMAY(U).